

Government of NCT of Delhi
Delhi Disaster Management Authority

No.DDMA/COVID-19/2020/61

Dated. 17.04.2020

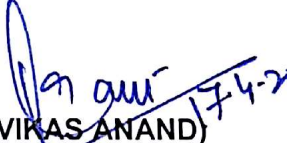
ORDER

Whereas, Delhi Disaster Management Authority (DDMA) is satisfied that the NCT of Delhi is threatened with the spread of COVID-19 epidemic, which has already been declared as a pandemic by the World Health Organisation and has considered it necessary to take effective measures to prevent its spread in NCT of Delhi;

And whereas, a request has been received from National Institute for Transforming India, NITI Aayog, for appointing a State Nodal Officer to coordinate with Civil Society Organisations (CSOs)/NGOs and also a District level Nodal Officer for each District, to coordinate with the CSOs/NGOs of the district concerned;

Now, therefore, Pr. Secretary (Social Welfare), Govt. of NCT of Delhi is designated as State Nodal Officer to coordinate with Civil Society Organisations (CSOs)/NGOs in the NCT of Delhi. Similarly, ADMs of all Districts of Delhi are designated as District Level Nodal Officers to coordinate with the CSOs/NGOs of the District concerned. They should maintain a list of all credible NGOs, their area of functioning and contact details. A Nodal/Mother NGO should also be identified for proper coordination.

This issues with the approval of Chief Secretary, Delhi.


(VIKAS ANAND)
CEO, DDMA

To,

1. Pr. Secretary (Social Welfare), Govt. of NCT of Delhi.
2. Addl. District Magistrates, All Districts of Delhi.

Copy for information to:-

1. Pr. Secretary to Hon'ble Lt. Governor, Delhi.
2. Addl. Secretary to Hon'ble Chief Minister, Delhi.
3. Secretary to Hon'ble Deputy Chief Minister / Finance Minister, Delhi.
4. Addl. Chief Secretary (Home), Govt. of NCT of Delhi.
5. Pr. Secretary (Revenue)-cum-Divisional Commissioner, Govt. of NCT of Delhi.
6. All District Magistrates, Govt. of NCT of Delhi.
7. Director, DIP, Govt. of NCT of Delhi for wide publicity.
8. SIO, NIC for uploading the same on the website of Delhi Government.
9. Guard file.